

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.123/98

Monday this the 1st day of June, 1998

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI S.K.GHOSAL, ADMINISTRATIVE MEMBER

N.Kesavan,  
Extra Departmental Stamp Vendor,  
Vadakkancherry Post Office,  
residing at Gravankulam Kalathil House,  
Vadakkancherry P.O.

..Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Postmaster, Higher Selection Grade -  
II(supervisory),  
Vadakkancherry P.O.
2. Usha, W/o.Sundaresan, Extra Departmental Postmaster  
(Provisional), Panniyankara. ..Respondents

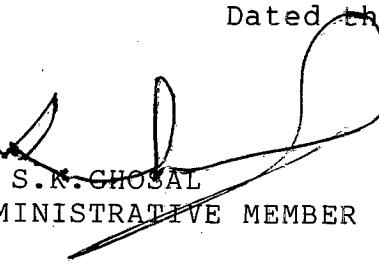
(By Advocate Mr.Varghese P.Thomas)

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

Learned counsel for the applicant submits that the applicant wishes to withdraw this application with liberty to take up the matter with the higher authorities in the department. Liberty is granted and the application is closed as withdrawn.

Dated the 1st June, 1998.

  
S.K.GHOSAL  
ADMINISTRATIVE MEMBER

  
A.V.HARIDASAN  
VICE CHAIRMAN